

Annexure-8

Name of the corporate debtor: JAMMIL & KASHMIR CEMENTS LIMITED ; Date of commencement of CIRP: 22.08.2023; List of creditors as on: 02.10.2023
 In accordance with Section 25(2) (e) , IBC, 2016
 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Konkan Agro Marine Industries Private Limited	05.09.2023	6,30,16,084.00	4,33,04,721.00	Unsecured	-	-	No	0.00%	-	-	1,97,11,363.00	-	-	
	Total		6,30,16,084.00	4,33,04,721.00		-	-		0.00%	-	-	1,97,11,363.00	-	-	

(Amount in ₹)

